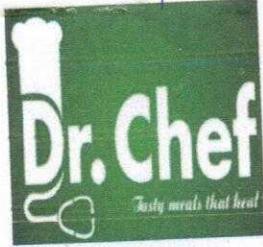


1398



GST Number:- 09QPYP54008M1ZJ

Mob:- 9871492561

Date:- 09/05/24

To:
The National Green Tribunal
Principal Bench Tribunal Faridkot House,
Copernicus Marg, New Delhi - 110001

Subject: - Against your letter Ref. no. 294/2023

Dear Sir,

We are aware of all environmental law and compliances and maintain as per CPCB guideline

As per our treatment process we have installed oil grease trap in our washing line for achieving the oil free discharge.

Also we are applying the consent to operate NOC from UPPCB.

Copy Attached:-

1. Consent applying copy
2. Oil and grease trap photograph

Thanking You,

Neha Sharma

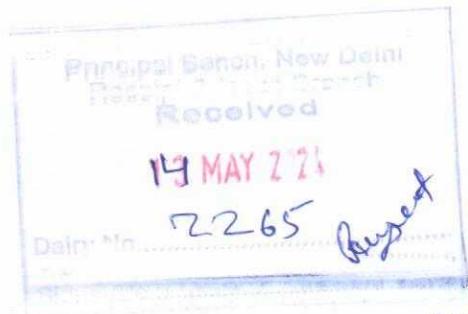
Yours Faithfully

For Dr. Chef

(Proprietor)

Contact no: +91- 8826153814

L.R.C
14-5-2024
com. (2)



Request

OA 294/2023
pl per up of
15/5
M. D. Sharma

437/24
16/05/24

1399

Apply For Permissions/NOCs/Licenses/Incentive

Select Enterprise/Unit for which Departments Permissions/NOCs/Licenses/Certificates/Incentive etc. are needed

UPSWP24065189706 - DR CHEF

Select Department Name

Pollution Control Board

Select Service Name

Consolidated Form for Consent under Water Act,1974A

View Applied Application

New Application

Reset

Sr.No.	Department	Form Name	Form Status	Current Remarks	Fill/View Form															
1	Pollution Control Board	<table border="1"><thead><tr><th>Sr.No.</th><th>Service Name</th><th>Application ID</th><th>Form Status</th><th>Status Change Date</th><th>Current Remarks</th><th>Fill/View Form</th></tr></thead><tbody><tr><td>1</td><td>Consolidated Form for Consent under Water Act 1974 Air Act 1981 and authorization under the Hazardous and Other Wastes (Management and Transboundary Movement) Rules 2016</td><td>24065189706030130001</td><td>FEE PAID</td><td>02/05/2024</td><td>TRANSACTION DONE SUCCESSFULLY application pending at industry side</td><td></td></tr></tbody></table>	Sr.No.	Service Name	Application ID	Form Status	Status Change Date	Current Remarks	Fill/View Form	1	Consolidated Form for Consent under Water Act 1974 Air Act 1981 and authorization under the Hazardous and Other Wastes (Management and Transboundary Movement) Rules 2016	24065189706030130001	FEE PAID	02/05/2024	TRANSACTION DONE SUCCESSFULLY application pending at industry side		FEE PAID	02/05/2024	TRANSACTION DONE SUCCESSFULLY application pending at industry side	
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Search

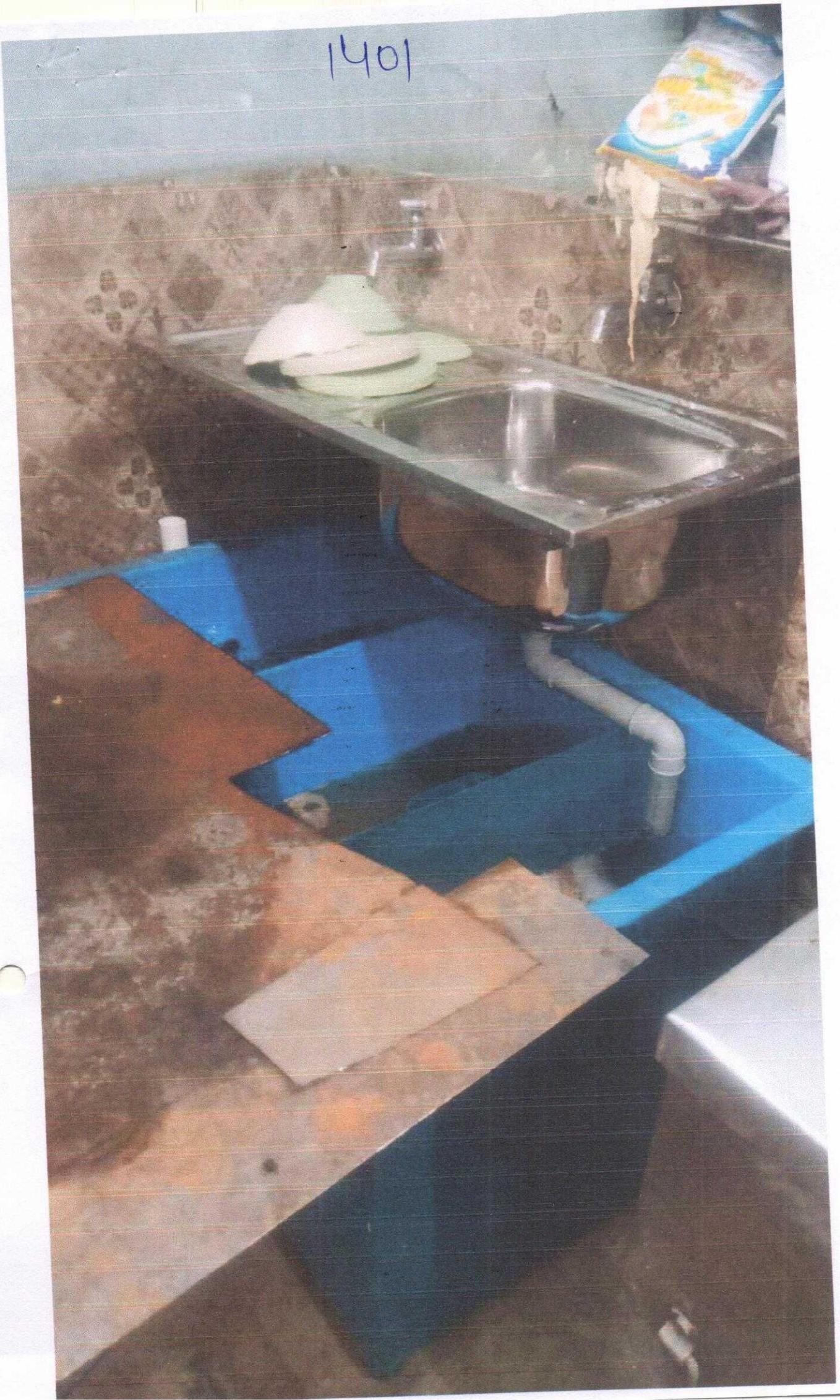
ENG

21:47

1400



1401





Government of India
Form GST REG-06

[See Rule 10(1)]

Registration Certificate

Registration Number : 09QPYP4008MIZJ

1.	Legal Name	NEHA SHARMA			
2.	Trade Name, if any	Dr Chef			
3.	Additional trade names, if any				
4.	Constitution of Business	Proprietorship			
5.	Address of Principal Place of Business	SHOP NO. LG-14, RADICON VEDANTAM, SECTR-16 C, Noida, Gautam Buddha Nagar, Uttar Pradesh, 201305			
6.	Date of Liability				
7.	Period of Validity	From	24/03/2023	To	Not Applicable
8.	Type of Registration	Regular			
9.	Particulars of Approving	Centre			
Signature		Signature Not Verified Digitally signed by DS GOODS AND SERVICES TAX NETWORK 07 Date: 2023.03.24 18:31:19 IST			
Name		P K Meena			
Designation		Superintendent			
Jurisdictional Office		Sector-1, Gautambudha Nagar			
Date of issue of Certificate		24/03/2023			
Note: The registration certificate is required to be prominently displayed at all places of business in the State.					

This is a system generated digitally signed Registration Certificate issued based on the approval of application granted on 24/03/2023 by the jurisdictional authority.



1403
Registration Certificate
Government of Uttar Pradesh
Department of Food Safety and Drug Administration
Food Safety and Standards Authority of India
Registration Certificate under FSS Act, 2006



पंजीकरण संख्या / Registration Number: 22723922000485



1. Name and permanent address of Food Business Operator (FBO) / खाद्य व्यापार ऑपरेटर का नाम और स्थायी पता:

DR.CHEF / NEHA SHARMA
M S 1, Sector 12, Pratap vihar Vijay Nagar,
Arya Nagar Kotgaon, Ghaziabad Nagar
Nigam Zone-11, Ghaziabad, Uttar
Pradesh-201009



2. Address of location where food business is to be conducted / premises / स्थान का पता जहां खाद्य व्यापार / पिरसर है:

SHOP NO. LG-14 REDICONE VEDANTAM
SECTOR-16 C, SECTOR-16 NOIDA,
SECTOR-16 NOIDA, NOIDA CITY ZONE-1,
Gautam Buddha Nagar, Uttar Pradesh -
201305

3. Kind of Business / कारोबार का प्रकार:

Restaurants, Food Vending Establishment

4. Photo Identity Card / फोटो पहचान पत्र (विवरण):

N/A

This Registration certificate is issued under and is subject to the provisions of FSS Act, 2006 all of which must be complied with by the petty food business. / यह पंजीकरण खाद्य संरक्षा और मानक अधिनियम, 2006 के अधीन अनुदत्त की गई और वह अधिनियम के उपबंधों के अध्यादीन है जिनका अनुज्ञितधारीद्वारा अवश्य पालन किया जाना चाहिए.

Place / स्थान: Gautam Buddha Nagar
Issued On / दिनांक: 11-12-2023 (Modified Registration)
Valid Upto: / वैधता: 08-06-2024 (For details, refer Annexure)

Registering Authority

Date: 11-12-2023 21:15:15
User Id: 109723
License Issued On: 11-12-2023 21:15:15

Annexures:

1. [Product Annexure](#)
2. [Validity Annexure](#)
3. [Registration Id Card](#)



भारत सरकार
Government of India
सूक्ष्म, लघु एवं मध्यम उद्यम मंत्रालय
Ministry of Micro, Small and Medium Enterprises



UDYAM REGISTRATION CERTIFICATE

UDYAM REGISTRATION NUMBER

UDYAM-UP-29-0116620

NAME OF ENTERPRISE

DR. CHEF

TYPE OF ENTERPRISE *

S.No.	Classification Year	Enterprise Type	Classification Date
1	2023-24	Micro	01/03/2024

MAJOR ACTIVITY

TRADING
(For availing benefits of Priority Sector Lending (PSL) ONLY)

SOCIAL CATEGORY OF ENTREPRENEUR

OBC

NAME OF UNIT(S)

S.No.	Name of Unit(s)
1	Dr. Chef

OFFICIAL ADDRESS OF ENTERPRISE

Flat/Door/Block No.	MS 1, M block	Name of Premises/ Building	MS 1
Village/Town	Vijay Nagar	Block	Pratap vihar
Road/Street/Lane	sector 12 , Pratap Vihar	City	ghaziabad
State	UTTAR PRADESH	District	GHAZIABAD , Pin 201001
Mobile	8826153814	Email:	dchef0866@gmail.com

DATE OF INCORPORATION / REGISTRATION OF ENTERPRISE

24/03/2023

DATE OF COMMENCEMENT OF PRODUCTION/BUSINESS

24/03/2023

NATIONAL INDUSTRY CLASSIFICATION CODE(S)

S.No.	NIC 7 Digit	NIC 4 Digit	NIC 5 Digit	Activity
1	56 Food and beverage service activities	5610 Restaurants and mobile food service activities	56101 - Restaurants without bars	Services

DATE OF UDYAM REGISTRATION

01/03/2024

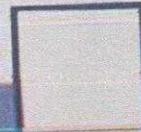
* In case of graduation (upward/reverse) of status of an enterprise, the benefit of the Government Schemes will be availed as per the provisions of Notification No. S.O. 2319(E) dated 26.06.2020 issued by the Mo MSME.
Disclaimer: This is computer generated statement, no signature required. Printed from <https://udyamregistration.gov.in> & Date of printing: -

https://udyamregistration.gov.in/Udyam_User/Udyam_PrintApplication.aspx

1/5

For any assistance, you may contact:

1. District Industries Centre: GHAZIABAD (UTTAR PRADESH)
2. MSME-DFO: DELHI (DELHI)

Visit : www.msme.gov.in ; www.dcmsme.gov.in ; www.in

TAX INVOICE

ORIGINAL For Recipient
DUPLICATE For Transporter
TRIPLICATE For Supplier

GSTIN No.: 09FZCPS6481M1ZF
STATE CODE : 09



REAL MAX INDIA FIRE SERVICE

SUPPLIER, ENGINEER & CONTRACTOR
R/O : 22/2, GALI NO. 2, AMBEDKAR VIHAR, SECTOR-37, NOIDA - 201301 (U.P.)
Ph. : +91 9891180915, 8587922072, E-mail : realmaxindia333@gmail.com

M/s. Dr. Chef	Invoice No. 020
First floor Ms. M-Block Sec-12	Date: 03/05/2024
Pantap Vihar Santosh Medical Vihar Nagar	P.O. No.: DL
STATE: U.P.	Vehicle No.:
GSTIN No. 090PYPS4008M1ZJ	E-Way Bill No.:

S. No.	Description of Goods	HSN CODE	Quantity	Unit Rate	Amount (Rs.)
1.	ABC Type fire Extinguisher Cap-4kg (New)	8024	02 Nos	1250	2500

Total Invoice Value (In words) **Two thousand Nine hundred fifty only.**

Total Amount Before Tax	2500
CGST @ 9%	225
SGST @ 9%	225
IGST @ %	-
Total Invoice Value	2950

Bank Details:
Bank Name : HDFC BANK
A/c No. : 50200061756153
IFSC Code : HDFC0000394
Branch : Block-C, Sector-63, Noida

Certified that the particulars given above are true and correct.

E & O.E

Goods once sold will not be taken back.
All disputes subject to G.B. Nagar Jurisdiction.
Pending bills will be charged 24% p.a.
Prices are rounded to nearest Rupees.

वेदी बचाओ, वेदी पढ़ाओ।

For REAL MAX INDIA FIRE SERVICE

Sandeep
Authorized Sign

1406

Name	Total Amount Before Tax	2500
COST @ 7 x	225	
SOST @ 7 x	225	
SOST @ 5		
Total Invoice Value	2950	



POWDER

↑ KEEP THIS END UP WHEN USING ↑

B TYPE FIRE EXTINGUISHER
MONO AMMONIUM PHOSPHATE BASE

Attack FIRE

INSTRUCTION

Pull the pin
Aim low at the base of fire
Squeeze the lever
Sweep back and forth

CLASS OF FIRE

A (Solid combustibles)
B (Liquid combustibles)
C (Gases)

ISO 9001 CERTIFIED
 CE
 ISO 9001 CERTIFIED

ATTACK FIRE

CAPACITY : 4 KG
 BATCH NO. : 240427
 SR NO. : 21304
 FIRE RATING : 2A, 55B
 SERVICE PRESSURE : 15 BAR
 OPERATING TEMP. : 15° TO +55°
 MFG YEAR : 2024

Manufactured in India by
CHIRAG INDUSTRIES
 AN ISO 9001 : 2008 CERTIFIED CO.



Clarification Raised (OCMMS)

Inbox x

uppcb@nic.in via nic.in
to me

Dear NEHA SHARMA,

Clarification raised on your online CTO (both) Application No. 26172286 Dated 03/05/2024

Thanks & Regards .

UPPCB

This is computer generated mail. Do not send any mail to this email ID

Reply

Forward



1 of 1,747

13:02 (2 minutes ago)

1407